

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.47/96

Wednesday, this the 24th day of September, 1997.

C O R A M

HON'BLE SHRI PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE SHRI AM SIVADAS, JUDICIAL MEMBER

....

V Suresh,
Casual Mazdoor,
Head Record Office,
Railway Mail Service,
Trivandrum.

....Applicant

By Advocate Shri Thomas Mathew.

VS

1. Head Record Officer,
Railway Mail Service,
Trivandrum.
2. Senior Superintendent,
Railway Mail Service,
Trivandrum Division,
Trivandrum.
3. Chief Postmaster General,
Kerala Circle, Trivandrum.

....Respondents

O R D E R

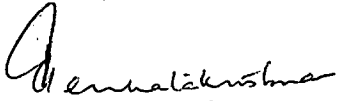
HON'BLE SHRI PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for applicant submits that he wishes to withdraw the Original Application with liberty to approach this Tribunal in case the applicant has any subsisting grievance in the matter. With liberty to do so, applicant is permitted to withdraw the application.

2. Application is dismissed as withdrawn. No costs.

Dated the 24th September, 1997.


AM SIVADAS
JUDICIAL MEMBER


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER